Annexure – 8

Name of the corporate debtor: Usha India Limited; Date of commencement of CIRP: 05/10/2023; List of creditors as on: 13.02.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

			4				ယ				2			-					No.	SI
Total	Corporation of Uttarakhand Ltd (SIDCUL)	Development	State	Tax)	Officer (Sales	Taxation	Excise &	Commissioner	Fund	Provident	Regional	Board of India	Exchange	Securities and					creditor	Name of
																			tion No.	Identifica-
			05.12.2023				31.10.2023   15.28				20.10.2023 9.60			19.10.2023 3.30			receipt	Date of	received	Details of claim
28.184			0.004				15.28				9.60			3.30			claimed	Amount	ved	f claim
28.184			0.004				15.28				9.60			3.30		admitted	of claim	Amount		
			00	)			000				000			00			of claim	Nature		
														-	interest	security	covered by	Amount		Details of cl
			,											_		guarantee	covered by	Amount		Details of claim admitted
			No	3.1			No				No			No		party?	related	Whether		
											ı					CoC	share in	Whether % of voting		
											•							claim	contingent	Amount of
															be set-off	that may	dues,	mutual	of any	Amount
																	admitted	not	of claim	Amount
											•							verification	claim under	Amount of Remarks, if
																			any	Remarks, if

